

X
OA 616/05

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>Copies of order on 20.07.06 prepared for both the counsels. L 28/07 W.M.P.A (cont)</p>	<p>Order dated - 20/07/2006</p> <p>When the matter was called on 12.05 p.m., no-one appeared for the Applicant. However, Mr. A. Kanungo, L.C. Counsel for the Respondents was present. On 14.07.2006, no- one had appeared for the parties. In view of the non-appearance of the Applicant, it appears that he is no longer interested in prosecuting this case. The O.A. is accordingly dismissed. With cost of Rs. 250/- to be paid to the CAT Bar Library fund.</p> <p>Brif Member(Admn.) Q Vice-Chairman</p>